NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.06.2019**

NAME OF THE PARTIES: Hargun P. Godhwani&Anr

V/s

Godhwani Brothers India Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 97 OF COMPANIES ACT, 2013.

ORDER

55. C.P. 4429/MB/2018

At request, list this matter on 17.07.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

ngu